

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL MUMBAI 3rd, 4th & 5th FLOOR, JAI CENTRE, 34 P.D MELLO ROAD, POONA STREET, MASJHID BUNDAR(East), MUMBAI-400009 SERVICE TAX DIVISION BENCH MATTERS CAUSE LIST						
Court No. : 1				Dated :19-03-2024 Day: Tuesday Time : 10:30 AM		
CORAM:		HON'BLE SH. S. K. MOHANTY, MEMBER (JUDICIAL) HON'BLE SH. M. M. PARTHIBAN, MEMBER (TECHNICAL)				
Sl No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS	
REGULAR MATTERS						
1	ST/85693/2014	GLOBAL GALLARIE	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX- RAIGAD	IP/DR		
2	ST/87458/2015	DSV AIR AND SEA PVT LTD	COMMISSIONER OF SERVICE TAX-V MUMBAI	Lumiere Law Partners/DR courtaffairs@lumierelp.com		
3	ST/85001/2016	COMMISSIONER OF SERVICE TAX-V MUMBAI	DSV AIR AND SEA PVT LTD	DR/Lumiere Law Partners courtaffairs@lumierelp.com		
4	ST/MISC/85702/2023	SODEXO FOOD SOLUTIONS INDIA PVT LTD	COMMR SERVICE TAX- VI MUMBAI	PATANKAR & ASSOCIATES/DR patankarandassociates1@gmail.com		
	ST/86404/2016					
5	ST/85756/2018	DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		
6	ST/85757/2018	DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		
7	ST/85758/2018	DBOI GLOBAL SERVICES P LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		
8	ST/85759/2018	DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		
9	ST/85761/2018	DBOI GLOBAL SERVICES PVT LTD	CCOMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		
10	ST/85762/2018	DBOI BLOBAL SERVICES P LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		
11	ST/85763/2018	DBOI BLOBAL SERVICES P LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR		

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12	ST/85764/2018	↑	DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
13	ST/85766/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
14	ST/85767/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
15	ST/85776/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
16	ST/85777/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
17	ST/85783/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
18	ST/85785/2018		DBOI GLOBAL SERVICES P LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
19	ST/85786/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX-NAVI MUMBAI	IP/DR
20	ST/85788/2018		DBOI GLOBAL SERVICES P LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
21	ST/85789/2018		DBOI GLOBAL SERVICES PVT LTD	COMMISSIONER CENTRAL GOODS AND SERVICE TAX -MUMBAI EAST	IP/DR
22	ST/MISC/85135/2022	▲	IDEA CELLULAR LTD	COMMISSIONER OF CGST AND CENTRAL EXCISE-MUMBAI CENTRAL	S.S.Gupta/DR ssg@ssgupta.in
	ST/88523/2018				
Prepared by – LDC Verified by - CM				Dy/Asst. Registrar (Appeal Bench)	